

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

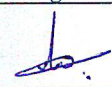
**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**PRESENT: HON'BLE SHRIBINOD KUMAR SINHA – MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.02.2020 AT 10.30 AM-**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO. 106/59/HDB/2020 ✓
NAME OF THE COMPANY	Dr. Reddy's Laboratories Ltd
NAME OF THE PETITIONER(S)	Bimal Kumar Shah
NAME OF THE RESPONDENT(S)	Dr. Reddy's Laboratories Ltd
UNDER SECTION	59 ✓

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CHALLA GUNARANJAN M. SRIDHAR	Adv/s	9603488093	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for the Petitioner present. He is directed to issue notice to all the concerned parties and also make a paper publication by way of notice in terms as contemplated under Rule 70 read with Rule 35 of NCLT Rules, 2016. Put up the matter on 05.03.2020.



**MEMBER TECHNICAL**

Santi



**MEMBER JUDICIAL**